

**IN THE HIGH COURT OF BOMBAY AT GOA.
LD-VC-BA-84/2020**

Rashmi Kerkar

...Applicant.

Vs

State

...Respondent.

Shri K. Poulekar, Advocate for the Applicant.

Shri M. Amonkar, Additional Public Prosecutor for the respondent.

Coram:- DAMA SESHADRI NAIDU, J.

Date:1st December 2020.

P.C.

The learned Additional Public Prosecutor seeks time to file reply.

2. Post the mater on 7.12.2020.

DAMA SESHADRI NAIDU, J.

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